

Title : Speaker made observation regarding regulation of Calling Attention after "Zero Hour in conformity with members of Parliament.

### **OBSERVATION BY THE SPEAKER**

Re: Business of the House

MR. SPEAKER: Hon. Members, please give me one minute. As you are all aware, according to the procedure we have followed Calling Attention is taken up after the Question Hour. Today, some hon. Members felt very agitated because of a certain development somewhere. My only appeal has been to please let me know what it is that you want to discuss. At least give a notice. Suddenly some hon. Members rose in their seats without I am being told anything. I could not even follow what was happening. Does it help anybody?

I appeal to all of you, all the leaders and all the hon. Members. The House is yours and you have to raise important issues. How can we do it when there is not even a notice for suspension of Question Hour? There are certain matters which Mr. Malhotra wanted to raise and he told me that. We discussed it in the meeting also. In spite of my reservation, I have said that I would try to accommodate him. There are many important issues. I will try to accommodate everybody today, I can assure you, to the best of my ability. I need some cooperation from you so that your issues can be fully projected in the House. If you want to say something to the hon. Prime Minister - I cannot dictate him anything, you know very well - he has been present here. It is entirely for him to react. But the way it was presented I even do not know what is happening. Yesterday one issue was raised. I could understand that there was some dispute between two States. Is this the way to raise it? Please help me. Why should I stand in the way of raising an important issue before the House?

This is my earnest appeal. If you want the Calling Attention to come later I will do it after taking up what we call the 'Zero Hour'. Otherwise, I will take it up now. I will go by the consensus here. If you want that today important 'Zero Hour' mentions should be taken up first, I will do it.

SOME HON. MEMBERS: Zero Hour.

MR. SPEAKER: Do you want to do that first?

SOME HON. MEMBERS: Yes.

MR. SPEAKER: Very well. I will come to that. Mr. Malhotra, you told me about this, although there is no notice here. But, may I take up Papers to be laid on the Table first? Give two-three minutes so that papers can be laid.

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**12.03 hrs.**